

F.No.A-22012/2/2011-Ad.VI
 Government of India
 Ministry of Finance
 Department of Revenue
 (Central Board of Direct Taxes)
 * * * * *

New Delhi, the 25th March , 2011

ORDER NO. 49 OF 2011

The following transfers/postings of officers in the grade of Additional/Joint Commissioner of Income Tax are hereby ordered effect from 1st April, 2011 and until further orders:-

| S.NO. | CODE NO. | NAME OIF THE OFFICER | FROM CCIT (CCA) | TO CCIT (CCA) |
|-------|----------|----------------------------|---------------------------|---------------------------|
| 1. | 98517 | ARDHENDU SEKHER MONDAL | Bhubaneshwar (CCA Orissa) | Kolkata (CCA WB) |
| 2. | 93068 | JASPREET SINGH MINHAS | Chandigarh (CCA NWR) | Delhi CCA |
| 3. | 97008 | NIDHI SINGH | Chandigarh (CCA NWR) | Lucknow (CCA UP(E)) |
| 4. | 98015 | ANUPAM KANT GARG' | Chandigarh (CCA NWR) | Kanpur (CCA UP(W)) |
| 5. | 94594 | PADMAKAR. RAJARAM. MORE | Chennai (CCA TN) | Pune CCA (Maharashtra) |
| 6. | 97018 | BINDHU A. S. | Chennai (CCA TN) | Cochin (CCA Kerala) |
| 7. | 95015 | PARESH JOHRI | Compulsory wait | Mumbai CCA |
| 8. | 95025 | MADHUKAR KUMAR BHAGAT | Compulsory wait | Delhi CCA |
| 9. | 90043 | LALIT KRISHAN SINGH DEHIYA | Delhi CCA | Kolkata (CCA WB) |
| 10. | 91006 | PREETI JAIN DAS | Delhi CCA | Bhubaneshwar (CCA Orissa) |
| 11. | 94030 | HARISHANKAR KUMAR LAL | Delhi CCA | Ahmedabad (CCA Gujarat) |
| 12. | 97016 | JAGDISH P. JANGID | Delhi CCA | Ahmedabad (CCA Gujarat) |

| S.NO. | CODE NO. | NAME OIF THE OFFICER | FROM CCIT (CCA) | TO CCIT (CCA) |
|-------|----------|--|---------------------------|------------------------------|
| 13. | 96029 | T. ROUMUAN PAITE | Guwahati (CCA NER) | Mumbai CCA |
| 14. | 90115 | SADHU SUNDER SINGH DASI | Hyderabad (CCA AP) | Mumbai CCA |
| 15. | 92004 | GARIKAPATY SHANKER PHANI KISHORE | Hyderabad (CCA AP) | Nagpur CCA (Maharashtra) |
| 16. | 92091 | KOMAL JOGPAL | Hyderabad (CCA AP) | Nagpur CCA (Maharashtra) |
| 17. | 94026 | R.V. REDDY | Hyderabad (CCA AP) | Bangalore (CCA Karantaka) |
| 18. | 92026 | DR. VASUNDHARA UPMANYU | Jaipur (CCA Rajasthan) | Chandigarh (CCA NWR) |
| 19. | 92095 | PIYUSHCHANDRA VISHNU KOLHE | Kolkata (CCA WB) | Nagpur CCA (Maharashtra) |
| 20. | 93017 | SHEFALI SWAROOP | Lucknow (CCA UP(E)) | Chennai (CCA TN) |
| 21. | 90118 | PATHLAVATH PEERYA | Mumbai CCA | Hyderabad (CCA AP) |
| 22. | 94055 | GOVIND MANISH | Patna (CCA Bihar) | Kolkata (CCA WB) |
| 23. | 96016 | RAMENDRA KUMAR VISHWAKARMA | Patna (CCA Bihar) | Lucknow (CCA UP(E)) |
| 24. | 93568 | K.V. SAMPATH KUMAR | Pune CCA (Maharashtra) | Mumbai CCA |

2. Shri P. C. Pancholy (93578), Additional Commissioner of Income Tax is retained in Delhi region in relaxation of transfer guidelines on the ground that officer is retiring within 3 years.

3. The local Placement Committee in the region of the Cadre Controlling CCsIT shall ensure that further placement of the officers are done in accordance with the provisions of the Transfer Policy. In respect of the officers who have completed period of continuous stay in field postings as envisaged in the Transfer /

Placement Guidelines-2010 (8 years / 5 years / 3 years / 2 years in a post etc., as the case may be) and not due for transfer out of the region, the case of such officers shall be considered by the Local Placement Committee and transfer them suitably within the region by changing their stations or posting them in exempt / non-field postings in accordance with the Transfer / Placement Guidelines - 2010 and clarifications issued by the CBDT in this regard.

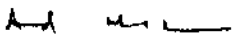
4. All the Officers mentioned above should be relieved before 10th April, 2011 positively. The compliance reports regarding relieving / joining of the above officers may be forwarded by the concerned CCIT (CCA) to the Database Cell at dbc.cbdt@incometaxindia.gov.in by 15.4.2011 positively, except in respect of officers on Election Duty.

5. In respect of officers on Election Duty, their orders will be effective after completion of the election process and relieving of the officers by the Election Commission of India.

6. The CCIT (CCA) shall ensure that the officers before being relieved submit their Resume / Self Assessment and report / review the ACRs for the period ending 31.3.2011 of their subordinates and submit them to the concerned Reporting / Reviewing Officers, as the case may be.


7. With this Order, all representations for postings and transfers in the grade of Joint / Additional Commissioners of Income Tax stand disposed off.

8. Hindi version of this Order will follow.


(Anand Upadhyay)

Under Secretary to the Government of India

1. Officers concerned through CCIT (CCA) of the concerned Region.
2. All Chief Commissioners/Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, C/o CCIT concerned.
5. PPSs to FM / MOS(R) / Secretary (Revenue) / S(R) / Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R)
6. Adviser to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ITGOA/All India Income Tax SC & ST Employees Welfare Association
9. Web Manager for www.irsOfficersonline.gov.in website


(Anand Upadhyay)

Under Secretary to the Government of India